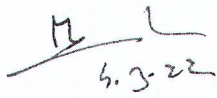


<b>WEEKLY STATEMENT FOR DISPATCH OF ORDERS</b>				
<b>EXCISE APPEAL BRANCH</b>				
<b>CESTAT, NEW DELHI-110066</b>				
<b>FROM 28.02.2022 To 04.03.2022</b>				
<b>S/N O.</b>	<b>APPEAL NO.</b>	<b>ORDER NO.</b>	<b>DATE OF ORDER RECEIVED FROM THE SPS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS</b>	<b>DATE ON WHICH ORDER DISPATCHED</b>
		<b><u>FINAL ORDER</u></b>		
1-2.	E/52780 & 52230/2019	FO/50161-50162/2022	25/02/2022	02/03/2022
		<b><u>MISC ORDER</u></b>		
1.	E/ROM/50210/2019 IN E/50036/2018	MO/50068/2022	28/02/2022	03/03/2022
		<b><u>I.O. ORDER</u></b>		
		Null		
				 <b>Deputy Registrar Excise Branch-DB</b>

**Kind Attention:** Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

Prepared by : Vikash(LDC)